

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MEGHALAYA, SHILLONG
NOTIFICATION

Dated Shillong, the 22nd April, 2021

No.HCM II/119/2019/HCLSC/20

With approval of the Chairman, High Court Legal Services Committee, High Court of Meghalaya, this Committee in exercise of its powers under Regulation 8 (15) of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 hereby removes Shri. Sudev Thapa from the panel of Legal Aid Counsel on grounds of non – performance in matters of legal aid.


By order,


SECRETARY
HCLSC

Memo No.HCM II/119/2019/HCLSC/20- A Dated:22nd April, 2021

Copy to (for information):-

1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
2. The P.S. To Hon'ble Mr. Justice Ranjit V. More, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
3. The P.S. To Hon'ble Mr. Justice H.S. Thangkhiew, Chairman, High Court Legal Services Committee for his Lordship's kind information.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
6. The District and Sessions Judge-cum-Chairman, District Legal Services Authority Shillong/Nongpoh/Nongstoin/Tura/Williamnagar/Jowai/Khliehriat/Ampati/Resubelpara/Baghmara/Mawkyrwat.
7. The Judge, District Council Court, KHADC/JHADC/GHADC.
8. The Director General of Prisons, Meghalaya, Shillong.
9. The Secretary to the Government of Meghalaya, Law Department.
10. The Members of the Committee – The Advocate General, Meghalaya; The President, Meghalaya High Court Bar Association, Shillong; Dr.M.Kharshiing, Lecturer, Shillong Law College.
11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
13. Shri. Sudev Thapa, Advocate for information.
14. Notice board.
15. Office file.


SECRETARY
HCLSC

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